GOVERNMENT OF TELANGANA ABSTRACT

Labour Employment Training & Factories Department - COVID-19 - The Epidemic Diseases Act, 1897 - LOCKDOWN - Extension of Lockdown period upto 07.05.2020 - Orders -Issued.

LABOUR EMPLOYMENT TRAINING & FACTORIES (LAB-II) DEPARTMENT

G.O.Rt.No. 168

Dated: 20-04-2020. Read the following:-

- 1. G.O.Ms.No.13, H.M. & F.W.(D) Dept, Dated: 21.03.2020.
- 2. G.O.Ms.No.45, General Administration Department, Dated: 22.03.2020.
- 3. G.O.Ms.No.46, General Administration Department, Dated: 23.03.2020.
- 4. G.O.Rt.No.160, L.E.T. & F (Lab.II) Department, Dated:23.03.2020.
- 5. G.O.Rt.No.161, L.E.T. & F (Lab.II) Department, Dated:28.03.2020.
- 6. G.O.Ms.No.54, G.A.(COVID) Dept, Dated: 28.03.2020.
- 7. G.O.Rt.No.164, LET&F (Lab.II) Department, dt.30.03.2020.
- 8. G.O.Ms.No.57, G.A.(Covid) Department, dt.12.4.2020.
- 9. G.O.Rt.No.167, LET&F (Lab.II) Department, dt.13.04.2020.
- 10. G.O.Ms.No.60, G.A.(Covid) Department, dt.19.4.2020.

ORDER:-

In the G.O. 10th read above, the General Administration (COVID) Department have issued orders extending the lockdown period upto 07.05.2020.

Accordingly, the following notification shall be published in the extra ordinary issue of Telangana Gazette dated:20.04.2020:

NOTIFICATION

In view of the orders issued by the Government in the G.O.Ms.No.60, General Administration (COVID) Department, Dated: 19.04.2020, all COVID-19 control related orders issued vide G.O.Rt.No.160, L.E.T. & F (Lab.II) Department, Dated:23.03.2020 and G.O.Rt.No.161, L.E.T. & F (Lab.II) Department, Dated:28.03.2020 and G.O.Rt.No.164, L.E.T. & F (Lab.II) Department, dt.30.03.2020 & G.O.Rt.No.167, LET & F (Lab.II) Dept., dated:13.04.2020 that were given effect upto 30.04.2020 are extended upto 07.05.2020.

The Commissioner of Labour, Telangana, Hyderabad and the Director of Factories, Telangana, Hyderabad shall take further necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

AHMAD NADEEM SECRETARY TO GOVERNMENT (FAC)

То

The Commissioner, Printing Stationary & Stores Purchase, Telangana, Hyderabad for publication in the extra-ordinary issue of Telangana Gazette and supply 5 copies to Government and 100 copies to the Commissioner of Labour & Director of Factories, Telangana, Hyderabad.

The Commissioner of Labour, Telangana, Hyderabad.

The Director of Factories, Telangana, Hyderabad. The Commissioner, GHMC, Hyderabad

The Director General of Police, Telangana, Hyderabad.

The Director of Municipal Administration, Telangana, Hyderabad.

All Collectors & District Magistrate in the State.

All Superintendents / Commissioners of Police in the State.

All Departments of the Secretariat.

Copy submitted to:

- 1. The Special Secretary to Hon'ble Chief Minister.
- The P.S. to Hon'ble Minister (Labour & Employment)
 P.S. to Chief Secretary.
- 4. The Control Room, G.A.D, T.S. Secretariat, Hyderabad.
- 5. The P.S. to Secretary, LET & F Department.

SF/SC

// FORWARDED :: BY ORDER //

SECTION OFFICER